Declaration of Assets and Liabilities

Year: 2023-24

I, ADITI SONAL, son/daughter of Sanjay Kumar, aged 28 years, belonging to Bihar Legislative Assembly service presently working as Assistant Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Depen dant-1 Na me	Dependant-2 Name	Dependant- Etc. Name
+		Aditi Sonal	Roshan Kumar**	NA	NA	NA
(i)	Cash	Rs.70000/-(Apprx)	4- 理如		to the	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI(savings A/c) - Rs.10,000 (Apprx) SBI(Fixed deposit) - Rs.40,000				
(iii)	Bonds, Debentures and Shares in companies			-		-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC No-826964347 : Rs.2,25,000/-		-		
(v)	Motor Vehicles (details of make, etc.)	1.Two wheeler Rs.1,25,000/- (VESPA)		-		-
(vi)	Jewellery (give details of weight and value)	Diamond+Gold((wedding gift + self purchased): Rs.20,00,000/- (Approx)		-/-	-	-
(vii)	Other assets, such as values of claims / interests	Mobile – Rs.1,30,000		-		-

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	dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y-2022- 2023 PAN- FAAPS0189H	40,000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	- Place of the process of the proces	
	(iv) Property Tax		-

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		110174057671
Gender	: -	F (M/F)
Date of Birth	÷	2 0 0 5 1 9 9 5 (DD/MM/YY)
Class/Group		B (A/B/C)
Cadre	÷	BIHAR VIDHAN SABHA

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	(Full Name e.g. B.A.SBihar Administrative Service B.S.S Bihar Secretariat Service etc.)		
Home District	:- PATNA		
I hereby declare knowledge and belief.	shat the above details are	e true to the best of my	
	苏州共和国的第三人称单数	ee: ADITI SONAL	
	Name of Employ	CC. ADITIONAL	
Place: Patna	Designation :Assi	stant Section Officer	
Date 13.02.2024	Department :Biha	Department :Bihar Legislative Assembly	
	4 size white paper with co	on. Asset declaration form mputer typed (single side)	